

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: MAY 20, 2024

No.225/UHC/Admin.A-2/2024

Shri Dharmendra Singh Adhikari , 3rd Additional District & Sessions Judge, Dehradun is directed to continue the earlier assigned charge of CBI Court, Dehradun for whole of Uttarakhand, in addition to his present duties.

He shall also continue the charge of office of the Secretary Lokayukata, Uttarakhand Dehradun, in addition to his present duties.

No.226/UHC/Admin.A-2/2024

Ms. Meena Deopa, 2nd Additional District & Sessions Judge, Udham Singh Nagar is directed to continue the earlier assigned charge of *Gangster Act*, Udham Singh Nagar, in addition to her present duties.

No. 227/UHC/Admin.A-2/2024

Shri Ajay Dungrakoti, Additional District & Sessions Judge, Rudraprayag is transferred and posted as 1st Additional District & Sessions Judge, Rishikesh, District Dehradun in the vacant Court.

No.228/UHC/Admin.A-2/2024

The Chief Judicial Magistrate, Champawat shall have the additional charge of the Court of Civil Judge (Sr. Div.), Champawat until regular posting of Civil Judge (Sr. Div.) Champawat or till further orders, whichever is earlier, in light of the provisions of Notification No. 179/Nyay Anubhag/2001 dated 17th March, 2001.

No.229/UHC/Admin.A-2/2024

Shri Sandeep Singh Bhandari, 1st Additional Chief Judicial Magistrate, Dehradun is directed to continue earlier assigned charge of CBI cases, in addition to his present duties.

No.230/UHC/Admin.A-2/2024

Civil Judge (Jr. Div.), Vikasnagar, District Dehradun is directed to hold Camp Court at Chakrata (Dehradun) for 03 days in a month until regular posting of Presiding Officer in said Court or till further order, whichever is earlier.

No.231/UHC/Admin.A-2/2024

Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal is directed to hold Camp Court at Dhumakot, District Pauri Garhwal for 02 days in a month until regular posting of Presiding Officer in said Court or till further order, whichever is earlier.

No.232/UHC/Admin.A-2/2024

Civil Judge (Jr. Div.), Tehri Garhwal is directed to hold Camp Court at Pratap Nagar, District Tehri Garhwal for 03 days in a month until regular posting of Presiding Officer in said Court or till further order, whichever is earlier.

No.233/UHC/Admin.A-2/2024

Civil Judge (Jr. Div.), Didihat, District Pithoragarh is directed to hold Camp Court at Dharchula, District Pithoragarh for one week in a month until completion of Foundation Training of Shri Naveen Rana, Civil Judge (Jr. Div.), Dharchula, District Pithoragarh.

Note:

- (A) Recommendation is being sent to the State Government to give additional charge of office of the Presiding Officer, Food Safety Appellate Tribunal, Haldwani, District Nainital to District Judge, Nainital with the direction to preside over the Tribunal for half day on every working Saturdays.
- (B) Recommendation is being sent to the State Government to give additional charge of Judge, Family Court-II, Udham Singh Nagar to the Judge, Family Court-I, Udham Singh Nagar.
- (C) Recommendation of the name of Shri Manish Mishra, ^{1st} Additional District & Sessions Judge, Dehradun is being sent to the State Government to confer him the powers of Special Judge, *Prevention of Corruption Act*, at Dehradun for Garhwal Region, in addition to his present duties.
- (D) Recommendation of the name of Shri Mahesh Chandra Kaushiwa, ^{2nd} Additional District & Sessions Judge, Dehradun is being sent to the State Government to confer him the powers of Special Judge, *Gangster Act* at Dehradun, in addition to his present duties.
- (E) Recommendation of the name of Shri Shivakant Dwivedi Judge, Family Court, Haridwar is being sent to the Uttarakhand State Legal Services Authority, Nainital to give him the charge of office of the Chairman, Permanent Lok Adalat, Haridwar, in addition to his present duties.
- (F) Recommendation of the name of Shri Madan Ram, ^{4th} Additional District & Sessions Judge, Dehradun is being sent to the State Government to confer him the powers of *NDPS Act* at Dehradun, in addition to his present duties.

By Order of Hon'ble the Chief Justice,

Sd/-
(Ashish Naithani)
Registrar General

No. 2662/UHC/Admin.A-2/Transf.-Posting/2024

Dated: May 20, 2024

1. All the District Judges of the District Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.

P.T.O.

18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action. _
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Concerned Chief Treasury Officers.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**